

IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No. 989 of 2020

Sanjay Kumar @ Sanjay Parjapati @ Sanjay Kumar Prajapati
... .. **Petitioner**

Versus

1. The State of Jharkhand
2. Pammi Kumari @ Devi **Opposite Parties**

CORAM : HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY

For the Petitioner : Mr. Shashank Shekhar Pd., Advocate
For the State : Mr. P.K. Appu, A.P.P.

06/25.06.2020 It appears that notice has not been served upon the opposite party no. 2 as yet.

As such, the hearing of this application is extended for a further period of two weeks.

The interim order granted earlier shall continue till the next date of listing.

(R. Mukhopadhyay, J.)

Alok/-